The Andhra Pradesh Gram Panchayats, Panchayat Samitis and Zilla Parishads (Amendment) Amending Act, 1986

Act 5 of 1986

Keyword(s):
Zilla Panchayat, Gram Sabha, Gram Panchayat, Finance Commission
THE ANDHRA PRADESH
GRAM PANCHAYATS & PANCHAYAT
SAMITHIS AND ZILLA PARISHADS
(AMENDMENT) AMENDING ACT, 1986.*

ACT No. 5 OF 1986
[29th March, 1986]

An Act to amend the Andhra Pradesh Gram
Panchayats and Panchayat Samithis and Zilla

Be it enacted by the Legislative Assembly of the
State of Andhra Pradesh in the Thirty-seventh Year
of the Republic of India as follows:—

1. (1) This Act may be called the Andhra
Pradesh Gram Panchayats and Panchayat Samithis

(2) It shall be deemed to have come into force

2. In the Andhra Pradesh Gram Panchayats and
Panchayat Samithis and Zilla Parishads (Amendment)
Act, 1985, in section 2, in the proviso, for the expres-
sion "31st December, 1985", the expression "31st July,
1986" shall be substituted.

3. The Andhra Pradesh Gram Panchayats and Pance-
Repeal of
hayat Samithis and Zilla Parishads (Amendment)
Amending Ordinance, 1985 is hereby repealed.

*Received the assent of the Governor on the 29th March,
1986. For Statement of Objects and Reasons, please see the
Andhra Pradesh Gazette, Part IV-A, Extraordinary, dated the 25th